

For Immediate Release

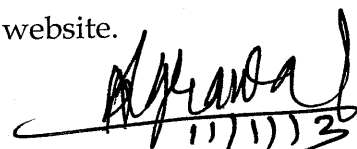
Information note to the press (Press Release No. 04/2013)

TELECOM REGULATORY AUTHORITY OF INDIA

Extension of date for receipt of comments on TRAI's consultation paper on "Issues related to amendments to the Interconnection Regulations applicable for Digital Addressable Cable TV Systems and to the Tariff Order applicable for Addressable Systems"

New Delhi, 11th January, 2013: The Telecom Regulatory Authority of India (TRAI) released a consultation paper on "Issues related to amendments to the Interconnection Regulations applicable for Digital Addressable Cable TV Systems and to the Tariff Order applicable for Addressable Systems" on 20th December 2012, inviting written comments from the stakeholders by 11th January, 2013.

2. On request of the stakeholders, the last date for receipt of written comments has been extended up to 18th January, 2013. The comments may be sent to Mr. Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi - 110002, preferably in electronic form on the e-mail address advbcs@trai.gov.in/ traicable@yahoo.co.in. Comments can also be faxed to 011-23220442. The comments will be posted on TRAI's website.



Rajeev Agrawal

Secretary, TRAI